[Shri Shahnawaz Khan.]

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[Placed in Library. See No. LS-4335] 651.

12.341 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

MINUTES

Shri Krishnamoorthy Rao (Shimoga): I beg to lay on the Table the Minutes of the Tenth, Eleventh and Twelfth sittings of the Committee on Subordinate Legislation.

FOURTH REPORT

Shri Krishnamoorthy Rao: I beg to present the Fourth Report of the Committee on Subordinate Legislation.

12.344 hrs.

COMMITTEE ON PUBLIC UNDER-TAKINGS

EIGHTH REPORT

Shri P. G. Menon (Mukundapuram): I beg to present the Eighth Report of the Committee on Public Undertakings on Townships and Factory Buildings of Public Undertakings.

12.344 hrs.

RE. SITUATION ON KUTCH-SIND BORDER

Shri Hari Vishnu Kamath (Hoshangabad): Before the House resumes discussion on the Finance Bill, by your leave, may I request the Prime Minister, who is present in the House, to make a statement on the present situation on the Kutch-Sind border in view of the diverse reports in the press, conflicting reports?

Border Situation

Mr. Speaker: It is for him to make a statement if he wants to.

Shri Hari Vishnu Kamath: Is be not prepared to make a statement? There are press reports regarding cease-fire, and about Pakistani firing. I think he should make a clarificatory statement. I think he is prepared to make one; I see him rising. (Interruption).

Mr. Speaker: Order, order.

Shri D. C. Sharma (Gurdaspur): Sometime back, you stated that you would not have any list from any party so far as the selection of speakers is concerned, and we thought that you would be sticking to that decision But I learn that yesterday again lists have been sent to you and you are now going by those lists. I want to know whether it is a fact.

Mr. Speaker: I never said that I would not have any lists. The parties have every right to send me their list. I only said that the overriding consideration would be catching the eye. The lists can be sent and the lists may be of assistance also.

Shri D. C. Sharma: There are some Members who stand a dozen times and yet they do not catch your eye, because you go by the lists.

Mr. Speaker: That is wrong. It is not correct that I strictly go by the list. It is just possible that someone might not have caught my eye on some subjects. But that is a different thing altogether.

Shri Harl Vishnu Kamath: I request that if the Prime Minister is making a statement late in the day, he may tell us the time.

Mr. Speaker: If there is anything like that, I will inform the House.